

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 595/88

Shri K.V. Shetty

... Applicant.

V/s.

Regional Provident Fund Commissioner  
Maharashtra & Goa,  
341 Bhavishyanidhi Bhavan,  
Bandra (East) Bombay.

Central Provident Fund Commissioner  
9th Floor, Mayur Bhavan,  
Cannaught Circus,  
New Delhi.

... Respondent.

CORAM: Hon'ble Ms. Usha Savara, Member (A)

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Appearance:

Shri R.R. Dalvi, counsel  
for the applicant.

Shri Ravi Shetty for Shri  
R.K. Shetty, counsel for  
the respondents.

ORAL JUDGEMENT

Dated: 3.9.93

{ Per Ms. Usha Savara, Member (A) }

It is submitted by Shri Dalvi that  
despite ~~not~~ the letter dated 7.7.93 to the General  
Secretary, Employees Provident Fund Staff Union,  
he has not received any instructions. The O.A.  
is dismissed for lack of prosecution.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)  
Member (J)

*U. Savare*  
(Usha Savara)  
Member (A)

NS